

DIVISION BENCH

O-126

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/285(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th April, 2021,
10:30 A.M**

Name of the Company	KPS LOGISTICS Vs. MSP METALLICS LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Appearances:

for the operational creditor

Mr. Shaunak Mitra, Advocate
Mr. Sidhartha Sharma, Advocate
Ms. Ujjaini Chatterjee, Advocate
Mr. Arjun Asthana, Advocate

For the respondent

Mr. Rajshree Kajaria, Advocate
Ms. Sonia Sharma, Advocate

ORDER

Ld. Counsel for the parties present.

Due to paucity of time, list the matter on 17.05.2021.

**Harish Chander Suri
Member (Technical)**

**Rajasekhar V.K.
Member (Judicial)**